

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4622
ANSWERED ON:23.04.2013
PUBLIC REPRESENTATIVES IN AUDIT PROCESS
Rajbhar Shri Ramashankar

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to include public representatives in the audit process of income accrued from the protected monuments so as to improve the same;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to hand over the maintenance work of various historical monuments including the Taj Mahal to the private sector;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a)&(b) There is no such proposal under the consideration of the Government.

(c)to(e) No, Madam. The maintenance of the protected monuments is done by the Archaeological Survey of India(ASI). Private individuals/agencies/corporates are, however, encouraged to fund the conservation and restoration of the protected monuments besides providing visitors amenities through National Culture Fund (NCF). The details of NCF Projects with Archaeological Survey of India are annexed. (Annexure)